

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 189 OF 2020

Joseph Antonio D'Souza

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. A. D. Bhobe and Ms. Annelise Fernandes, Advocates for the Petitioner.

Ms. Sapna Mordekar, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 14th September, 2020

P.C.

1. In view of the order made in LD-VC-CW No. 154 of 2020, this matter is also not to be placed before the bench of which one of us (M. S. Sonak, J), is a party.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*